

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

02/12/16

अपर मुख्य न्यायिक मजिस्ट्रेट

In the Court of.....कोर्ट नं-२ गाजियाबाद.....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1.	4060/15	सहस्र	MU Act.	मिर्जापुर	100=00	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading 'this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2.	4135/15	विषय	4	उ-हापुरम	100=00	
3.	4126/15	पापुसाम	4	4	100=00	
4.	4129/15	नहीम	4	सिद्दीनी जेट	100=00	
5.	4122/15	अरशद	4	चक्रीनगर	100=00	
6.	4119/15	गुलनू	4	लिकरी	100=00	
7.	4065/15	पिंटू शर्मा	4	सिद्दीनी जेट	100=00	
निस्तारित बाक		NIL				

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